

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.266 of 2019

In the matter of:

Mooldhan Advisory Systems (P) Ltd & Ors Appellant

Vs

Yashdeep Trexim Pvt Ltd & Ors Respondent

And

COMPANY APPEAL (AT) NO.294 of 2019

In the matter of:

Juggilal Kamalpath Jute Mills Co Ltd Appellant

Vs

Yashdeep Trexim Pvt Ltd & Ors Respondent

Mr. Abhijit Sinha, Mr. CS Chauhan, Mr Saikat Sarkar, Mr S. N. Gautam,
Advocates for appellant.

Mr Avneex Gar and Mr Atano Mukherjee, Advocates for R1.

Sadapurna Mukherjee, Advocate for R2.

ORDER

24.01.2020- Learned counsel for the appellant prays time to file rejoinder.
Prayer allowed. In the meanwhile, it is directed that the copy of the order
dated 20.1.2020 passed by the Hon'ble Supreme Court be placed on record.
Let the matter be fixed on **10.2.2020**.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Bm/kam